

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.104

New IA/2102/ND/2024 IN IB/2503/ND/2019

IN THE MATTER OF:

Ambrane India Pvt Ltd	...	Applicant
Versus		
MKMG Jewel Developers Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Mr. Shivam Gautam, Adv., alongwith Ms. Durga Das
Aggarwal, RP in IA-2102/2024

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2102/ND/2024:-

Mr. Shivam Gautam, Ld. Counsel for the Resolution Professional is present through VC. Heard the arguments on behalf of RP.

Order in this matter is **reserved**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)